

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 1378
TO BE ANSWERED ON 25.07.2022**

Vedic Education Board

1378. DR. SHASHI THAROOR:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the policy under which the setting up of the country's first national school board on Vedic education and the Bharatiya Shiksha Board (BSB) has been approved by the Government;
- (b) whether the Government had earlier scripted plans to establish country's first Vedic School Board under Maharshi Sandipani Rashtriya Veda Vidya Pratishthan (MSRVVP), its own Ujjain-based autonomous Vedic organisation and if so, the details thereof; and
- (c) the significant reasons for relaxing the reservations about the unrecognized private agencies and considering their proposals including that of BSB?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)**

(a) to (c): Education is in the concurrent list of the Constitution and Maharshi Sandipani Rashtriya Veda Vidya Pratishthan (MSRVVP) has been established as an autonomous body by the Government of India for promoting Vedic Education in the country. Its Memorandum of Association (MoA), inter alia, provides to undertake all such activities as may be necessary for the attainment of the objectives of the Pratishthan. Accordingly, it has been decided by the MSRVVP to establish Maharshi Sandipani Rashtriya Veda Sanskrit Shiksha Board (MSRVSSB) and Bhartiya Shiksha Board (BSB).
